

## REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HEALTH AND FAMILY WELFARE

MR. CHAIRMAN: Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare; Prof. Ram Gopal Yadav.

PROF. RAM GOPAL YADAV (Uttar Pradesh): Sir, Dr. Kanimozhi NVN Somu would lay the Papers.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I present a copy each of the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Health and Family Welfare:-

- (i) 130<sup>th</sup> Report on Action Taken by Government on the Recommendations/ Observations contained in its 123<sup>rd</sup> Report on "Outbreak of Pandemic Covid-19 and its Management" ;
- (ii) 131<sup>st</sup> Report on Action Taken by Government on the Recommendations/ Observations contained in its 128<sup>th</sup> Report on Demands for Grants 2021-22 (Demand No. 4) of the Ministry of Ayush; and
- (iii) 132<sup>nd</sup> Report on Action Taken by Government on the Recommendations/ Observations contained in its 127<sup>th</sup> Report on Demands for Grants 2021-22 (Demand No. 45) of the Department of Health Research.

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## STATEMENT OF THE COMMITTEE ON EMPOWERMENT OF WOMEN

MR. CHAIRMAN: Good! Seniors should encourage like this. Of course, they have been encouraging. The newcomers would also understand things. That is good. Now, Statement of the Committee on Empowerment of Women; Shrimati Ramilaben Becharbhai Bara.

**श्रीमती रमिलाबेन बेचारभाई बारा** (गुजरात) : महोदय, मैं "महिलाओं के लिए योग और खेल सुविधाएं" विषय पर समिति के चौदहवें प्रतिवेदन (सोलहवीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई कार्रवाई के संबंध में महिलाओं को शक्तियां प्रदान करने संबंधी समिति (2019-2020) के पहले प्रतिवेदन के अध्याय I और अध्याय V (सत्रहवीं लोक सभा) में अंतर्विष्ट

सिफारिशों पर सरकार द्वारा की गई अंतिम कार्रवाई को दर्शाने वाले विवरण की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ।

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### STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, I rise to announce that the Government Business for the week commencing Monday, the 6<sup>th</sup> of December, 2021, will consist of:-

1. Discussion on Statutory Resolution seeking disapproval of the Narcotic Drugs and Psychotropic Substances (Amendment) Ordinance, 2021 (No. 8 of 2021) promulgated by the President of India on 30<sup>th</sup> September, 2021 and consideration and passing of the Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2021, *after it is passed by Lok Sabha* - **To replace an Ordinance.**
2. Discussion on Statutory Resolution seeking disapproval of the Central Vigilance Commission (Amendment) Ordinance, 2021 (No.9 of 2021) promulgated by the President of India on 14th November, 2021 and consideration and passing of the Central Vigilance Commission (Amendment) Bill, 2021, *after it is passed by Lok Sabha* - **To replace an Ordinance.**
3. Discussion on Statutory Resolution seeking disapproval of the Delhi Special Police Establishment (Amendment) Ordinance, 2021 (No. 10 of 2021) promulgated by the President of India on 14th November, 2021 and consideration and passing of the Delhi Special Police Establishment (Amendment) Bill, 2021, *after it is passed by Lok Sabha* - **To replace an Ordinance.**
4. Consideration and passing of the High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2021, *after it is passed by Lok Sabha.*
5. Consideration and passing of the Assisted Reproductive Technology (Regulation) Bill, 2020, *as passed by Lok Sabha.*